

NOTICE

Date of Publication :24-Feb-2021 Last Date: 10-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 10-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202001253	P. D. Gandhi & Associates Adv. for Plaintiff	2804-2009 (31)	
2	U-202001261	Manohar Khandu Karbal (Plaintiff in person)	925-2016-SUMMARY SUIT (28)	
3	U-202001262	Manohar Khandu Karbal (Plaintiff in person)	512-2017-SUMMARY SUIT (14)	
4	U-202001949	Shahzad Irani (Third Party Application)	3068-2008 (5)	
5	U-202001983	S. R. Shetty Adv. for Plaintiff	5954-2007 (31)	
6	U-202002004	Ram Ugrah Singh Adv. for Plaintiff	7956-2002 (13)	
7	U-202002796	Miss. Varsha P. Jelge for Defendant No. 2 & 3	5454-2005 (11)	
8	U-202002893	Vivek Kantawala & Co. Adv. for Plaintiff	6826-2004 (12)	
9	U-202003123	M. V. Kini & co.	3595-2010 (32)	
10	U-202100208	Mag Legal, Adv Alankar Kirpekar	5035-2008 (12)	
11	U-202100360	Jitendra M. Pathade	2109-2016 (1)	
12	U-202100398	Messrs Kanga and Company	5107-2007 (1)	
13	U-202100465	Ashok M Saraogi	1962-2010 (1)	
14	U-202100467	Adv Datta P. Dighe	2209-2009 (3)	
15	U-202100469	Adv S. K. Paranjape	2209-2009 (3)	

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16	U-202100711	Adv Umashankar R. Singh	979-1990 (3)	
17	U-202100719	Rajbali Khunkhun Yadav	723-2007 (10)	
18	U-202100806	The Law Point	2020-2015 (14)	
19	U-202100823	Sharad K. Bhosle	1028-2020 (8)	
20	U-202100824	Sharad K. Bhosle	531-2020 (8)	
21	U-202100853	Mohd Nasem Mohd Amin	20-2021 (2)	
22	U-202100892	M/s Rustamji & Ginwala	8235-1994 (2)	
23	U-202100966	Adv. Shashank C. Thatte	7219-2005 (1)	
24	U-202100994	Sarfaraz Ahmed Abdul Khan	3316-2013 (7)	
25	U-202101060	P D Gandhi and Associates	2787-2018 (19)	
26	U-202101064	Adv J. S. Jamkhandi	5207-2020-STAMP NO. (12)	
27	O-202001274	N.N Amin & Co	2914-2010 (7)	
28	O-202001275	O.A Das	7436-2004 (Record Dept.)	
29	O-202100096	M/s. Bilawala & Co.	7435-1983 (Record Dept.)	
30	O-202100218	Md Raifik Abdul Rashid Shaikh	292-2019 (12)	

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31	O-202100235	Singhi & Co.	35-2013-MISC.APPEAL (19)	
32	O-202100248	RMG Law Asso	1797-2016 (8)	
33	O-202100285	Clive D souza	3342-2012 (3)	